

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 60 of 2020**

**IN THE MATTER OF:**

**Vipul Sez Developers Pvt. Ltd. & Anr.**

**...Appellants**

**Vs.**

**Solitaire Capital India & Ors.**

**...Respondents**

**Present:**

**For Appellants:**

**Mr. Ve Saroj Anand Jha, Advocate.**

**For Respondents:**

**Mr. Vipul and Ms. Divya Agrawal,  
Advocates for R-1, 2.**

**Ms. Renu Gupta and Mr. Akshya Ganpath,  
Advocates for R-7, 8.**

**ORDER**

**(Through Virtual Mode)**

**18.12.2020:** It transpires that the order in CA No. 422/2019(not in CA No. 83/2020) in CP No. 94/241-242 (ND) 2019, was reserved on 14.09.2020 and that said order is still awaited.

In view of the above, the Registry is directed to List the matter on **13<sup>th</sup> January, 2021.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

sr/nn